

**Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)**

**IA No. 246 of 2014 &  
IA No. 247 of 2014 in  
DFR-260 of 2014**

**Dated : 30<sup>th</sup> June, 2014**

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson  
Hon'ble Mr. Rakesh Nath, Technical Member**

**In the matter of:**

**Rajasthan Rajya Vidyut Utpadan Nigam Ltd. ....Appellant(s)**

**Versus**

**Rajasthan Electricity Regulatory Commission  
& Ors. ...Respondent(s)**

Counsel for the Appellant (s) : Mr. Ramnesh Jerath

**ORDER**

**IA No. 246 & 247 of 2014  
(Condonation of delay)**

Issue notice to the Respondents returnable on 18.07.2014. Dasti service is permitted. Registry is also directed to issue notice to the Respondents.

Post these Applications on **18.07.2014.**

**(Rakesh Nath)  
Technical Member**

**(Justice M. Karpaga Vinayagam)  
Chairperson**

*ts/kt*